

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4171
ANSWERED ON:20.04.2000
DRINKING WATER IN GUJARAT
RATILAL KALIDAS VARMA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of villages in Gujarat which have not got proper drinking water facility till now;
- (b) the number of villages having seasonal difficulty;
- (c) the number of villages declared 'No source of Water'; and
- (d) whether the Government propose to formulate any scheme to provide drinking water to the above villages?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT

(SHRI A.RAJA)

(a) to (d): Drinking Water Supply is a State subject. The State Governments implement the programme under the State Sector Minimum Needs Programme (MNP). The Central Government only supplements the efforts of the States by providing funds under Accelerated Rural Water Supply Programme (ARWSP). Powers have been delegated to the States to plan, sanction and implement their individual water supply schemes. As per the information received till 1st March 2000, from the State Government of Gujarat, out of a total of 30269 rural habitations in the State, 26207 are 'Fully Covered', 3727 are 'Partially Covered' and 335 are 'Not Covered' with drinking water facilities. The State Government has also informed that 6312 villages have seasonal difficulty in the State. The State Government has prepared action plan to provide drinking water to all rural habitations in the next five years. This objective could be achieved, subject to availability of funds.